

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

No. 184 OF 2018

Dated: 4th October, 2019

In the matter of:

Sakthi Masala Private Limited

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **29.11.2019.**

Court Master

NR